

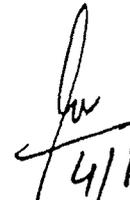
High COURT OF JAMMU AND KASHMIR & LADAKH
(Office of the Registrar General at Jammu/Srinagar)

ORDER

No: 1164 of 2023/RG/NG Dated: 04-10-2023

On recommendations of the Hon'ble Committee for Appointment and Promotion of Officials / Officers of High Court Staff as approved by Hon'ble the Chief Justice, Shri Baljit Kumar (Section Officer) and Shri Mohsin Aziz (Translator) are temporarily promoted as Readers in Pay Level-8 (47600-151100), against the available vacancies under promotional quota. They shall however, continue to work at their present place of posting till further orders.

By order,

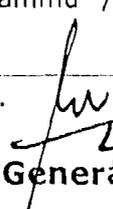

4/10/23.
(Shahzad Azeem)
Registrar General

No: 45626-40/RG/NG

Dated: 04-10-2023

Copy of the above forwarded to the :

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu /Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh for information.
4. Registrar Judicial, High Court of J&K and Ladakh Jammu / Srinagar.
..... for information and necessary action.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar.
6. Registrar Recruitment, High Court of J&K and Ladakh, Jammu.
..... for information.
7. Director Finance, High Court of J&K and Ladakh, Srinagar.
8. Accounts Officers High Court Wing, Jammu/Srinagar
..... for information and necessary action.
9. Incharge NIC High Court of J&K and Ladakh for information and getting the same uploaded on the High Court website.
10. Incharge Library, High Court of J&K and Ladakh, Jammu /Srinagar for information and keeping the record of the same.
11. S/Shri _____
.....for information and necessary compliance.


4/10/23
Registrar General